

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 98 of 2020

IN THE MATTER OF:

Mr. Biju George & Ors

...Appellants

Versus

Jeevan Telecasting Corporation Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. K.S. Ravichandran, Advocate

For Respondent: Mr. Prince Jose, Advocate

**Ms. Manisha Chaudhary and Mr. Mansumyer Singh,
Advocates for R-1 & R-6**

O R D E R

(Virtual Mode)

20.07.2020 Heard learned counsel for the Appellants.

Let Notice be issued on Respondents by Speed Post returnable by three weeks' time. Requisites along with process fee, if not filed, be filed by 22.07.2020. If the Appellants provide the e-mail address of the Respondents, let Notices be also issued through e-mail.

List the matter 'For Admission (After Notice)' on **13th August, 2020**.

**[Justice Venugopal M.]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**